

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF INDIA OFFSET PRINTERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	INDIA OFFSET PRINTERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02-06-2008
3.	Authority under which corporate debtor is incorporated / registered	ROC-DELHI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U22219DL2008PTC178932
5.	Address of the registered office and principal office (if any) of corporate debtor	B-20/1 OKHLA INDUSTRIAL AREA PHASE -2 NEW DELHI South Delhi DL 110020
6.	Insolvency commencement date in respect of corporate debtor	17-11-2021 (received on 19-11-2021)
7.	Estimated date of closure of insolvency resolution process	18-05-2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	NAME: MR. SANJAY CHOPRA REG. NO.: IBBI/IPA-001/IP-P-01568/2018-2019/12427
9.	Address and e-mail of the interim resolution professional, as registered with the Board	ADDRESS: S-4, 21/681, GHAWRI CHAMBERS 3 rd FLOOR, FAIZ ROAD, KAROL BAGH, NEW DELHI-110005 E-MAIL: CASANJAYCHOPRA@OUTLOOK.COM
10.	Address and e-mail to be used for correspondence with the interim resolution professional	ADDRESS FOR SENDING CLAIMS: S-4, 21/681, GHAWRI CHAMBERS 3 rd FLOOR, FAIZ ROAD, KAROL BAGH, NEW DELHI-110005 E-MAIL ID: CIRPOFINDIAOFFSETPRINTERS@GMAIL.COM 011-42436778
11.	Last date for submission of claims	03-12-2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms; and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads_cirpofindiaoffsetprinters@gmail.com , (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a **Corporate Insolvency Resolution Process** of the **India Offset printers Private Limited** on 17-11-

2021 in **Company Petition (IB) No.98/ND/2020** however the order was uploaded on NCLT portal on 19-11-2021 and shared by the applicant with interim resolution professional on same date.

The creditors of India Offset Printers Private Limited, **are hereby called upon to submit their claims with proof on or before 03-12-2021** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class **NA** in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sanjay Chopra
Reg. No. IBBI/IPA-001/IP-P01568/2018-2019/12427
Interim Resolution Professional
India Offset Printers Private Limited

Date: 19-11-2021
Place: New Delhi

प्रपत्र ए
सार्वजनिक उद्घोषणा
(भारतीय ऋणशोधन क्षमता एवं दिवालिया बोर्ड (निगमित व्यक्तियों हेतु ऋणशोधन क्षमता समाधान प्रक्रिया)
विनियमावली 2018 के विनियम 8 के अंतर्गत)
इंडिया ऑफसेट प्रिंटर्स प्राइवेट लिमिटेड
के ऋणदाताओं के ध्यानार्थ

उपयुक्त विवरण	
1	निगमित देनदार का नाम
2	निगमित देनदार के निगमीकरण की तिथि
3	प्राधिकरण, जिसके अंतर्गत निगमित देनदार निगमीकृत/पंजीकृत है
4	निगमित देनदार की निगमित पहचान सं./सीमित दायित्व पहचान सं.
5	निगमित देनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई हो) का पता
6	निगमित देनदार के सदन में ऋणशोधन क्षमता की प्रारंभिक तिथि
7	ऋणशोधन क्षमता समाधान प्रक्रिया समापन की अनुमानित तिथि
8	अंतरिम समाधान पेशेवर के रूप में कार्यरत ऋणशोधन क्षमता पेशेवर का नाम तथा पंजीकरण संख्या
9	बोर्ड के साथ पंजीकृतानुसार, अंतरिम समाधान पेशेवर का पता तथा ई-मेल
10	अंतरिम समाधान पेशेवर के साथ पत्र-व्यवहार हेतु उपयोग किया जानेवाला पता तथा ई-मेल
11	दावों को जमा करने की अंतिम तिथि
12	अंतरिम समाधान पेशेवर द्वारा निर्धारित, धारा 21 की उप-धारा (6ए) के उपवाक्य (बी) के अंतर्गत, ऋणदाताओं की श्रेणियां, यदि कोई हों
13	एक श्रेणी के तहत ऋणदाताओं के प्राधिकृत प्रतिनिधि के रूप में कार्य करने के लिए अभिज्ञात ऋणशोधन क्षमता पेशेवरों के नाम
14	(क) उपयुक्त प्रपत्र तथा (ख) प्राधिकृत प्रतिनिधियों के विवरण उपलब्ध हैं :

इंडिया ऑफसेट प्रिंटर्स प्राइवेट लिमिटेड

02.06.2008

आरओसी-दिल्ली

U22219DL2008PTC178932

बी-20/1, ओखला औद्योगिक क्षेत्र, फेज-2, नई दिल्ली, दक्षिणी दिल्ली, दिल्ली-110020

17.11.2021
(19.11.2021 को प्राप्त हुआ)

18.05.2022

नाम: श्री संजय चोपड़ा
पंजी. सं.: IBBI/IPA-001/IP-P-01568/2018-2019/12427

पता: एस-4, 21/681, घाकरी बैक्स, तृतीय तल, फेज रोड, करोल बाग, नई दिल्ली-110005
ई-मेल : CASANJAYCHOPRA@OUTLOOK.COM

दावे भेजने के लिए पता: एस-4, 21/681, घाकरी बैक्स, तृतीय तल, फेज रोड, करोल बाग, नई दिल्ली-110005
ई-मेल : CIRPOFINDIAOFFSETPRINTERS@GMAIL.COM
011-42436778

03.12.2021

एनए

एनए

(क) <https://ibbi.gov.in/home/downloads,>
cirpofindiaoffsetprinters@gmail.com
(ख) एनए

एतद्वारा सूचित किया जाता है कि राष्ट्रीय कंपनी विधिक अधिकरण ने कंपनी याचिका (आईबी) सं. 98/एनडी/2020 के तहत दिनांक 17.11.2021 को इंडिया ऑफसेट प्रिंटर्स प्राइवेट लिमिटेड की निगमित ऋणशोधन क्षमता समाधान प्रक्रिया को प्रारंभ करने का आदेश दिया है। हालांकि आदेश को एनसीएलटी पोर्टल पर 19.11.2021 को अपलोड कर दिया गया था और उसी दिन व तिथि को आवेदक द्वारा अंतरिम समाधान पेशेवर के साथ इसे साझा किया गया था।

एतद्वारा इंडिया ऑफसेट प्रिंटर्स प्राइवेट लिमिटेड के ऋणदाताओं को, प्रविष्टि सं. 10 के समक्ष वर्णित पते पर, अंतरिम समाधान पेशेवर के पास 03.12.2021 को अथवा इससे पूर्व, साक्ष्य के साथ अपने दावे प्रस्तुत करने के लिए कहा जाता है।

वित्तीय लेनदार अपने दावों को साक्ष्य के साथ केवल इलेक्ट्रॉनिक माध्यम द्वारा जमा करेंगे। समस्त अन्य लेनदार दावों को साक्ष्य के साथ व्यक्तिगत रूप में, डाक द्वारा अथवा इलेक्ट्रॉनिक माध्यम से जमा कर सकते हैं।

प्रविष्टि सं. 12 के समक्ष सूचीबद्धानुसार, किसी एक श्रेणी से संबंधित एक वित्तीय ऋणदाता यानी लेनदार जो है वो प्रपत्र सीए में श्रेणी एनए के प्राधिकृत प्रतिनिधि के रूप में कार्य करने हेतु प्रविष्टि सं. 13 के समक्ष सूचीबद्ध तीन ऋणशोधन क्षमता पेशेवरों के मध्य में से अपनी पसंद के प्राधिकृत प्रतिनिधि को विनिर्दिष्ट करेगा।

दावे के गलत अथवा भ्रामक साक्ष्य जमा करने पर दंड अधिरोपित किया जाएगा।

संजय चोपड़ा

Reg No. IBBI/IPA-001/IP-P01568/2018-2019/12427

दिनांक : 20.11.2021

स्थान : नई दिल्ली

अंतरिम समाधान पेशेवर

इंडिया ऑफसेट प्रिंटर्स प्राइवेट लिमिटेड

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF INDIA OFFSET PRINTERS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	INDIA OFFSET PRINTERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02-06-2008
3.	Authority under which corporate debtor is incorporated / registered	ROC-DELHI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U22219DL2008PTC178932
5.	Address of the registered office and principal office (if any) of corporate debtor	B-20/1 OKHLA INDUSTRIAL AREA PHASE -2 NEW DELHI South Delhi DL 110020
6.	Insolvency commencement date in respect of corporate debtor	17-11-2021 (received on 19-11-2021)
7.	Estimated date of closure of insolvency resolution process	18-05-2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	NAME: MR. SANJAY CHOPRA REG. NO.: IBB/IPA-001/IP-P-01568/2018-2019/12427
9.	Address and e-mail of the interim resolution professional, as registered with the Board	ADDRESS: S-4, 21/681, GHAWRI CHAMBERS 3rd FLOOR, FAIZ ROAD, KAROL BAGH, NEW DELHI-110005 E-MAIL: CASANJAYCHOPRA@OUTLOOK.COM
10.	Address and e-mail to be used for correspondence with the interim resolution professional	ADDRESS FOR SENDING CLAIMS: S-4, 21/681, GHAWRI CHAMBERS 3rd FLOOR, FAIZ ROAD, KAROL BAGH, NEW DELHI-110005 E-MAIL ID: CIRPOFININDIAOFFSETPRINTERS@ GMAIL.COM 011-42436778
11.	Last date for submission of claims	03-12-2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at;	(a) https://ibbi.gov.in/home/downloads , cirpofindiaoffsetprinters@gmail.com (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a **Corporate Insolvency Resolution Process** of the **India Offset Printers Private Limited** on 17-11-2021 in **Company Petition (IB) No.98/ND/2020** however the order was uploaded on NCLT portal on 19-11-2021 and shared by the applicant with interim resolution professional on same date.

The creditors of India Offset Printers Private Limited, are hereby called upon to submit their claims with proof on or before 03-12-2021 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class NA in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sanjay Chopra
Reg. No. IBB/IPA-001/IP-P-01568/2018-2019/12427
Interim Resolution Professional
India Offset Printers Private Limited

Date : 20-11-2021
Place: New Delhi